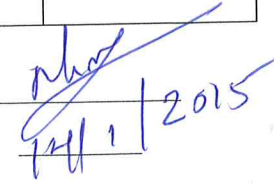


**Statement of Immovable Property Return for the year 2014 ( as on 1-1-2015 )**

Service : ICLS  
 Name of the Officer (in full) : **N.KRISHNAMURTHY** Designation : REGISTRAR OF COMPANIES Date of Birth : 01-04-1963  
 Ministry/Department/Office : O/O.REGISTRAR OF COMPANIES,AP, HYD Grade Pay : 8700/- Present Pay : 37400/-

कम्पनी पंजीयक, हैदराबाद  
 बांधू प्रदेश और तेलंगाणा के लिए  
 आवक/INWARD  
 14 JAN 2015  
 अर्जित जाँच नहीं किया  
 COMMENTS NOT VERIFIED  
 Registrar of Companies  
 Hyderabad for Telangana

Name of district, sub-division, Taluk and village in which property is situated	Name and details of property – housing, lands and other buildings	Cost of construction/ acquirement including land in case of house and year when purchased	*Present Value	If not in own name, state in whose name held and his/her relationship to the Government Servant	How acquired – whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date of acquisition and name with details of persons from whom acquired.	Annual income from the property	Remarks
(1)	(2)	(3)	(4)e	(5)	(6)	(7)	(8)
“RADHIKA NIVAS” THODANKULANGARA ALAPUZHA DISTRICT KERALA – 688 006.	LAND & BUILDING IN 4.95 CENTS (RESIDENTIAL)	Rs.8,10,000/- (Rs.2.85 LAKHS FOR LAND AND Rs.5.25 LAKHS FOR CONSTRUCTION)  ACQUIRED IN 1998	12,00,000/-	SELF	BY PURCHASE, LATER HOUSE WAS CONSTRUCTED BY AVAILING A LOAN FROM STATE BANK OF INDIA BY MORTGAGING THE LAND	NIL (SELF OCCUPIED)	--

Signature:   
 Date: 14/1/2015

NOTES :

- 1) \* In case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated.
- 2) \*\* Includes short term lease also
- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under Rule 15(3) of the Central Civil Services (Conduct) Rules, 1955, [now rule 18(1) of the CCS (Conduct) Rules, 1964] on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person dependent on Government servant.
- 4) The wording ‘no change’ or ‘no addition’ or ‘as in the previous year’ should be avoided and full details provided.
- 5) The columns should be filled up neatly in capital letters.